

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

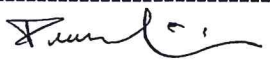


**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/69/2016**

**NAME OF THE PETITIONER(S) : IVCRL Assits & Holdings Ltd & Another**

**NAME OF THE RESPONDENT(S) : Chennai Water Desalination Ltd & 6 Others**

**UNDER SECTION : 397/398**

S.No.	Name (in Capital)	Represented by	Signature
1.	Pravarshini for PROMOD NAIR	Counsel for Respondents No. 2 to 6	
2.	FOOTK BHASKAR PRIYADARSHINI N SHWETHA VASUDEVAN KEERTHI K	Counsel for the 7 <sup>th</sup> Respondent	
3.	Archana for Thengambale Kann	Counsel for Petitioner	

**ORDER**

Ms Archana, representing counsel for petitioner present. Ms Pravarshini, counsel for R2 to R6 and Ms N Priyadarshini, counsel for R4 present. Both the counsels reported that the matter is likely to be settled between the parties and prayed time for reporting the final outcome of the settlement talks. Time extended at their request. Put up on **23.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)